

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-299(ND)2019**

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.02.2020**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.  
M/s. Parivartan Buildtech Pvt. Ltd.**

**SECTION: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

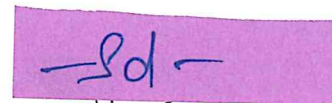
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**Present: Mr. Kanishk Khetan and Ms. Shweta Thakur, Advocates for the  
Petitioner**

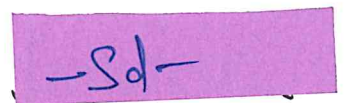
**ORDER**

Affidavit of service has been filed giving the clarification required by this  
Bench.

Reserved for orders.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**